

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.78/2017 CP No.27/241/HDB/2017 |
| NAME OF THE COMPANY | Sri Biotech Laboratories India Limited |
| NAME OF THE PETITIONER(S) | Dr. KRK Reddy & Another |
| NAME OF THE RESPONDENT(S) | Sri Biotech Laboratories India Limited & Others |
| UNDER SECTION | 241/242 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| M. V. Pratap Kumar | Advocate | pratapmohali@gmail.com | A. |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------|-------------|------------------------|-----------|
| Divya Datla 9440192334 | Advocate | datadivya@gmail.com | |
| | | | |

ORDER

Heard Sri M.V. Pratap Kumar, learned counsel for the Petitioner and Ms Divya Datla, learned counsel for the Respondent. Both the counsels submit that the issue in question is almost ^{resolved} ~~reserved~~ and they are going to file settlement copy very soon. Post the case on 19.12.2017.



MEMBER (Technical)



MEMBER (Judicial)